

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2458**

TO BE ANSWERED ON THE AUGUST 8TH, 2018/SHRAVANA 17, 1940 (SAKA)

LEGISLATION FOR PREVENTION OF SACRILEGE

2458. SARDAR SUKHDEV SINGH DHINDSA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government is considering any proposal to bring out suitable legislation for preventing sacrilege of religious Guru Granth Sahib, idols of God and other religious scriptures;

(b) whether Government has received any requests from State Governments; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c) The Government of Punjab had sent proposals to amend the IPC and the CrPC for preventing sacrilege of Guru Granth Sahib vide the IPC (Punjab Amendment) Bill, 2016 and the CrPC (Punjab Amendment) Bill, 2016, but had subsequently requested to withdraw the bills, and same had been returned to the State Government.
